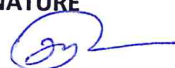


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.95/ BB/2017	-	For compliance	252(3)	Ray Interiors & Advertising (India) Pvt. Ltd. Vs ROC.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	JAYASHREE PARTHASARATHY 9986649498	REPRESENTATION TO WHOM	SIGNATURE
			PETITIONER	

pcs for petitioner is present.

She is directed to comply the objections raised by the Registry.

List it on 05.10.2017.


MEMBER (J)


MEMBER (T)